

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/5425 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, th13 September, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 12.09.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Mezivolu T. Therieh, District and Sessions Judge, Phek, Nagaland, for one day on 13.09.2019, has been ~~granted/rejected~~. The next senior most Judicial officer at the station will remain in charge of her Court and office in her absence.

Smti. Therieh may be informed accordingly.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/5426 /A. dtd. --- 13.9.19
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.



JT. REGISTRAR (VIGILANCE)

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